Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government has approved the merger of four government run film and media units into National Film Development Corporation and if so, the details thereof and the aims and objective behind the move;

(b) whether bringing these institutions under one roof would likely to affect the distinct identity of these institutions and if so, the details thereof;

(c) whether the present merger will lead to retrenchment of employees and if so, the effective steps taken by the Government to protect the interest of all employees;

(d) whether the Government is going to extend one time fund to NFDC to set up necessary system and to act independently and if so, the details thereof; and

(e) the other steps taken by the Government to strengthen these institutions and make them profitable?
ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(SHRI PRAKASH JAVADEKAR)

(a) Yes, Sir. The merger of four Film Media Units, namely Films Division, National Film Archives of India, Directorate of Film Festivals and Children’s Film Society, India under a single Corporation has the objective of synergy amongst various activities with better and efficient utilization of existing infrastructure and manpower, thus leading to reduction in duplication of activities.

(b) The merger of Film Media Units under one Corporation has the benefit of convergence of activities and resources and better coordination, thereby ensuring synergy and efficiency in achieving the mandate of each Media Unit.

(c) No, Sir.

(d) No decision has been taken in this regard as yet.

(e) Merger of these Media Units into National Film Development Corporation (NFDC) Ltd. is an important initiative taken by the Government to rationalise their manpower and resources.

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